



THE PUNJAB ACCOUNTANTS ASSOCIATION

(Regd. Vide No. 304 of 2019-20 under the Societies Registration Act, 1860)

OFFICE : R. K. ASSOCIATES, SEHDEV MARKET, JALANDHAR CITY

E-mail : tpaa.accttpb@gmail.com, Mob : 98151-98051, 98780-20386, 98153-23059

Dated **02-09-2025**

Ref. No. :

GOVERNING BODY

DHARMINDER SIKKA

President

Mob : 98151-98051

AROON MAHAJAN

Sr. Vice President

Mob : 94170-05127

VARINDER K. SHARMA

General Secretary

Mob : 98780-20386

RAMESH GABA

Vice President

Mob : 98789-71444

SUBHASH DUA

Vice President

Mob : 98761-01819

CHARANJIT SINGH

Vice President

Mob : 98721-45950

RAJESH KUMAR

Vice President

Mob : 98761-73228

STATE DIGNITARIES

RAVINDER DATTA

State Coordinator

Mob : 98148-10213

SANJEEV GUPTA

Organizing Secretary

Mob : 98147-93937

KAPIL BAJAJ

Treasurer/Office Secy.

Mob : 98153-23059

JOINT SECRETARIES

HEMANT SHARMA

Mob : 98151-53004

HARBHAJAN SINGH

Mob : 98032-64500

JASWINDER S. CHAGGAR

Mob : 94643-37580

ANUP ARORA

Mob : 98760-49575

RAJ KUMAR MAHAJAN

Mob : 94647-91745

AVTAR SINGH

Mob : 99888-91098.

To

Hon'ble Minister of Finance

Government of India

North Block, New Delhi – 110001

Subject: Request for Extension of Due Dates for Filing of Income Tax and GST Returns in view of Flood Situation in Punjab and Other States

Respected Madam,

We, on behalf of The Punjab Accountants Association (TPAA), respectfully submit this representation to seek urgent relief for taxpayers and professionals in the wake of the recent floods and excessive rainfall across Punjab and several other States of India.

The floods have caused large-scale disruption of life and economic activity, leading to unprecedented hardships for the business community and accounting professionals. In this context, the presently prescribed deadlines under Income Tax and GST laws are extremely difficult to meet.

Ground Realities faced in Punjab and Other Flood-Affected States:

- **Damage to Infrastructure and Records:** Many offices, shops, and homes of taxpayers and accountants have been submerged or damaged, resulting in loss or inaccessibility of crucial accounting records.
- **Connectivity and Power Breakdowns:** Long power cuts, internet breakdowns, and damage to communication networks have made it impossible to upload returns on the Income Tax and GST portals.
- **Displacement of People:** Several small businesses and households have been forced to shift temporarily, leaving them unable to focus on compliance amidst the crisis.
- **Simultaneous Deadlines:** The concurrent due dates for Income Tax Returns and GST Returns (monthly/annual) have added undue pressure in this extraordinary situation.
- **Psychological and Financial Stress:** Taxpayers and professionals are prioritizing rehabilitation and restoration of basic needs, which naturally delays compliance.

Our Humble Prayer:

In light of these genuine hardships, we earnestly request your kind intervention to grant an extension of due dates for the following:

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Income Tax Returns and Audit Reports for Assessment Year 2025-26

GST Returns, including GSTR-1, GSTR-3B, and other Returns

This extension will provide much-needed relief to affected taxpayers and professionals and ensure accurate compliance once normalcy is restored, rather than forced and error-prone submissions under duress.

We believe such a step would reflect the Government's empathy and support for citizens during this natural calamity, in line with past relief measures granted during disasters and the COVID-19 pandemic.

We trust that our humble request will receive your urgent and sympathetic consideration.

Thanking you,

Yours sincerely,

For The Punjab Accountants Association (TPAA)

Dharminder Sikka

President

Varinder Sharma

Gen.Secretary